

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 21.08.2020

NOTICE

Take notice that the following matter adjourned on 17.08.2020 in the Court - II will be listed as indicated below: -

S. No.	Case No.	Name of the parties	Original date of hearing	Next date of hearing
1.	Comp. App (AT) (Ins) No. 1337 of 2019 Part Heard	Pegasus Asset Reconstruction Pvt. Ltd. Vs. Yashomati Hospitals Pvt. Ltd.	17.08.2020	24.08.2020

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1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson

-sd/-
Registrar